NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

> C.P No. 148/(MAH)/2017 M.A. No. 210/2017 & 236/2017

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE PARTIES: Trinity Capital (Ten) Ltd. V/s.

D B (BKC) Realtors Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

DESIGNATION NAME SIGNATUF S. No. M. Mustafa Doctor, 26 By W Mr. Anoshale Darres & Ms. Rujita latil Mrs. Niyathi Kalra Negandhi, Chal Him ayatullah M. Marik Dog 1/by Nihi Paul: Atlastand Patners for the Pehihanen in CP(148) of 2007. Contd. . 2 ..

## <u>ORDER</u>

## MA 210&236/2017 In C.P. No. 148/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. For want of time the matter is adjourned to **17.11.2017**.

Sd/-

E.

Bhaskara Pantula Mohan Member (Judicial) 06.10.2017 ah Sd/-M.K. Shrawat Member (Judicial)